Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 117 of 2014

Dated : 1st October, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Powergrid Corporation of India Ltd. ..... Appellant(s)

Versus

Central Electricity Regulatory Commission

& Ors. ..... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Counsel for the Respondent(s) : Mr. S.K. Agarwal
Mr. Gautam K. Laha &
Mr. Ravi Agarwal for R-3 to R-5
Mr. S.K. Chaturvedi for R-11

ORDER

Learned counsel for the respondent nos. 3-5 undertakes to file reply by 17th October, 2014 after serving copy of the same on the other side.

Post the matter for hearing on **5th November, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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